

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**22. IA 254/2022 IA 637/2024 In C.P. (IB)/1978(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - AJAY GUPTA**  
**IN THE MATTER OF**  
**Shanaya Fashions**  
**V/s**  
**Zephyr Fabrics Trading LLP**

**Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 9 of (IBC)**

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**ORDER**

**IA.No.637/2024**: - Adv. Ghanshyam Sakpal appeared for the Liquidator through VC. This IA has been filed by the applicant for appointment of Mr. Kshitij Gupta as a Liquidator in place of Mr. Ajay Gupta, who was earlier appointed as a liquidator in this case. It has been mentioned in this application that Mr. Ajay Gupta submitted his resignation citing health issues on account of kidney and lung disease. The application has been authorized by the only stakeholder to move this application for substitution of the liquidator. In light of the resolution passed by the stakeholder in the meeting held on 26.12.2023, and the facts and circumstances of the case mentioned in the application, we hereby allow the application and appoint Mr. Kshitij Gupta as a liquidator in place of Mr. Ajay Gupta. The **IA.No.637/2024 is allowed and disposed of** accordingly.

**IA.No.254/2022**: - List this matter on **12.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**